

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1281
(TO BE ANSWERED ON THE 13th March 2023)

CONSTRUCTION OF NEW AIRPORTS AND AIR STRIPS

1281. SHRI SATISH CHANDRA DUBEY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of places applied by the State Governments to the Central Government for construction of new airports and air strips, State-wise;
- (b) whether Government has accorded its approval in this regard;
- (c) if so, the details thereof and the progress made so far, with particular reference to the State of Bihar, State-wise;
- (d) the reasons of disapproval in each case; and
- (e) by when Government is likely to take a decision in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (e): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 which provides detailed guidelines, procedures and steps related to construction of Greenfield airports across the country, including in Bihar. Under the GFA Policy, the project proponent- an airport developer or the respective State Government willing to establish a Greenfield airport is required to send a proposal to the Ministry of Civil Aviation (MoCA) in the prescribed format for 2-stage approval process i.e., 'Site Clearance' followed by 'In-Principle' approval.

Under the GFA policy, Government of India (GoI) has accorded 'In-Principle' approval for setting up of 21 Greenfield Airports namely, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Orvakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Itanagar in Arunachal Pradesh across the country.

Out of these, 11 Greenfield airports viz. Durgapur, Shirdi, Kannur, Pakyong, Kalaburagi, Orvakal (Kurnool), Sindhudurg, Kushinagar, Itanagar, Mopa and Shivamogga have been operationalised.

Government of India has also granted the first stage clearance i.e. site clearance for construction of three Greenfield airports namely Alwar in Rajasthan, Singrauli in Madhya Pradesh and Mandi in Himachal Pradesh.

The responsibility of implementation of airport projects including funding of the projects rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent).
